(b) the quantity of uranium reported to have been stolen during the last three years from various uranium facilities of Department of Atomic Energy; and

(c) what steps have been xaken to check the theft and smuggling of atomic material?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI BHUVNESH CHATURVEDI): (a) On the 12th October, 1994 it was learnt from the SIB (Subsidiary Intelligence Bureau) Shlilong, that 4 persons were caught with 2.5 Kgs. of suspected radioactive material. On an analysis of a sample of the mate. rial, it was foond to be sodium-di-Uranate, also known as yellow cake, similar to what is being produced at the pilot recovery plant established at Domiasiat by the Atomic Minerals Division of the Department Of Atomic Energy, A case under the Atomic Energy Act has been registered and investigations have been taken up by the Meghalaya police authorities.

(b) No thefts of uranium have been reported in the past from any of the Uranium facilities of the Department of Atomic Energy,

(c) Security arrangements have been stepped up following the report olf this Incidents.

Proposed additional nuclear projects at Tarapur

25» SHRI S. MUTHU MANI: Will ' the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the execution of two additional upgraded nuclear power projects of 50G m,w, each at Tarapu_r has virtually been stalled for the past two years merely for lack of central funds;

(b) whether it is also fact that sophisticated equipments like calandrias, reactor headers, pressurised and primary head transport pumps, worth crores of rupees, had been lying idle at the project site and the Nuclear Power C^{or}P^{or}ation (NPC) spending scarce funds to preserve them;

(c) what is the total amount so far spent by Government Ifor these two units;

(d) whether Government are consi,, dering private participation to com. plete these projects; and

(e) whether it is also a fact that the developed countries like USA etc. do not allow any private participation in such type of projects, if so, the details thereof?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI BHUVNESH CHATURVEDI): (a) The Tarapur Atomic Power Project (TAPP) 3 & 4 (2x500 MWe.) units was approved and the project financial sanction issued in January 1991, The construction permit was also given by the Atomic Energy Regulatory Board for commencing civil works. Commencement of the main plant civil works will foe considered in the context of availability of funds.

(lb) & (c) Advance action Ifc-r acquisition of certain critical and long delivery items has already been taken. The tatol expenditure incurred on the project including the cost of the equipment is Rs. 640 crores. The equipment received at Site has been kept in safe condition,

(d) There is no proposal under con sideration of the Govenment for pri vate equity participation to set up this project,

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(e) In the developed countries like the USA, private sector participation for nuclear power generation is common.

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Reserves of Uranium

254. SHRI SANJAY DALMIA: Will the PRIME MINISTER be pleased to state:

(a) whether there are huge reserves of uranium at some places in the country;

(b) if so, the locations of these places with quantum of Uranium exploited so far;

(c) whether Government propose to explore the availability of Uranium at more places in the country;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI BHUVNESH CHATURVEDI): (a) and Ob) The Atomic Minerals Division (AMD) of the Department oif Atomic Energy has identified uranium reserves totalling 78,000 tonnes of uraniuffc oxide, in indicated and infer. red c"t:gories at Singhbhum Distrct (Bihar), West Khasi Hills District (Meghalaya), Cuddapah and Nalgonda Districts (Andhra Pradesh) and Raj-nandgon and Surguja Districts (Madhya Pradesh).

Three deposits viz., Jadugudn, Bha-tin and Narwapahar, Singhbhum District (Bihar), ars being exploited by the Uranium Corporation of India Ltd, (UCIL).

(c) Yes Sir.

(d) The Atomic Minerals Division continuously carries out surveys and exploration for uranium in different parts of the country in voriouS en vironments During the course *dl* survey an: l exploration in the recent past, signicfiant uranium occurrences have been located in Udaipur District (Rajasthan), Sidhi District (Madhya Pradesh) and Sonbhadra District (Uttar Pradesh) where further detailed investigations are in progress.

(e) Does not arise.

Target for nuclear power generation

255. SHRI RAHASBIHARI BARIK: Will the PRIME MINISTER be pleased to state:

(a) the target set for the generation of nuclear power by the end of Eighth Five Year Plan;

(b) the achievement made in that regard so far;

(c) whether Government have drawn up any new programme to increase nuclear power generation; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI BHUVNESH CHATURVEDI):

(a) A total cumulative installed, nuclear generation capacity off 2600 MWe targetted for achievement by the end of the Eighth Five Year Plan period.

(b) The present installed nuclearpower capacity is 17120 MWe. With the expected commissioning of Kakraparunit 2 (220 MWe) by December 1994

e total installed capacity in 1995¹ bs 1940 MWe Construction ' work at Haiga 1 & 2 (2x220 MWe) and. Rajasthan 3 and 4 (2x220 MWe) is- in prorrgsc, with targetted cricality by June 1396/December 1996 and November 1996 and May 1997 respectively.

- J (c) and (d) The programme for increasing nuclear power generation
- *f. I* includes setting up of the Twapur 2x500 MWe units, 4 units of 220 MWe